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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 94/11	TP 223/17	For hearing	391 / 394	Idyllic Comfortek Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PRIYA PATHOD	PETITIONER	Priya
Sinchana M.R	ROC/RS	<u>Sinchana M.R</u>

ORDER

Junior Counsel for Petitioner is present. Smt. MR Sinchana, Standing Counsel for ROC, Karnataka is present. This is a very old matter relating to the year 2011. Today also Junior Counsel appeared for Petitioner and requested to adjourn. List it on 23.02.2018. No adjournment will be given.


Member (T)


Member (J)